

**Central Administrative Tribunal  
Principal Bench**

**OA - 3502/2018  
MA - 3924/2018**

**New Delhi, this the 28<sup>th</sup> day of September, 2018**

**Hon'ble Ms. Praveen Mahajan (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Mr.Rohit Mann  
Post Code – 90/2017  
Age 28 years  
S/o Mr. Sushil Mann  
R/o E-3, House No. 143  
Paradise Apartment, Sector-18, Rohini.

Group – B  
Physical Education Teacher

Versus

....Applicant

(By Advocate : Ms. Neetu Mishra for Ms. Rashmi Chopra)

1. Govt. of NCT of Delhi  
Through its Secretary  
I.P. Estate, Delhi.
2. Delhi Subordinate Services Selection Board  
Through its Secretary  
F-18, Institutional Area, Karkardooma, Delhi – 110092.

....Respondents

(None)

**ORDER (ORAL)**

**Ms. Praveen Mahajan (A)**

Ms. Neetu Mishra, appearing as proxy for Ms. Rashmi Chopra, learned counsel for respondents, submits that request in the OA to allow the applicant to appear provisionally in the examination has become infructuous, as the examination has already been held. She, thus, seeks to withdraw the OA. Prayer is allowed. OA is dismissed as withdrawn. No costs.

**(S.N. Terdal)  
Member (J)**

*/anjali/*

**(Praveen Mahajan  
Member (A)**